संगठनों को उच्च बोल्टता पर बिजली की सप्लाई की जाती हैं। विजली की वोल्टता न्यूनतम मांग और खपत तथा भार अनुपात खीद्योगिक उपभोक्ताओं के मामले में कृषि उपभोक्ताओं की धपेक्षा अधिक होते हैं। इन कारणों से भारी उद्योगों को कृषि उद्योगों की धपेक्षा सस्ती टैरिफ दरों पर विजली सप्लाई की जाती हैं। बहुत से राज्यों में लघु उद्योगों के लिए दरों के मुकाबले में जिन्हें उसी वोल्टता पर बिजली दी जाती हैं, जिस पर कृपकों को दी जाती हैं। कृषि उद्योगों के लिए टैरिफ दरें या तो बही हैं या फिर कम हैं।

Written Answers

अन्य उपभोक्ताओं की तरह कृषकों को भी सप्लायर द्वारा सप्लाई कायम रखने के लिए कुछ न्यूनतम शुक्क देना अपेक्षित होता है और इस सम्बन्ध में इस बात का ख्याल नहीं किया जाता कि वे इस अबधि के दौरान बिजली का प्रयोग करते हैं कि नहीं । साधारणतया न्यूनतम खपत वार्षिक आधार पर निश्चित की जाती हैं। ये शुक्क उपभोक्ताओं को बिजली की सप्लाई करने के लिए संभरकों द्वारा किए गए खर्च के प्रति स्थार्य, शुक्कों के एक भाग को पूरा करने के लिए लिए जाते हैं।

(ख) तथा (ग) कृषि उपज बढाने के उद्देश्य से राज्य बिजली वोडों द्वारा कृषि सम्बन्धी दरों के लिए प्रोत्साहनात्मक टैरिफ चालू किये गये हैं। राज्य बिजली बोडों की उन ग्राम विद्युतीकरण कियो गर धन लगाने के लिए केन्द्रीय सेक्टर में ग्राम विद्युतीकरण निगम स्थापित किया गया है, जिनमें सिचाई कूमों के ऊर्जन पर बल दिया गया है। निगम द्वारा पिछाड़े डलाकों में ग्राम विद्युतीकरण स्कीमों के लिए रियायती ऋण शर्ते स्वीकार की गई है।

t[THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESH-WAR PRASAD): (a) Power supply for agriculturists is generally at 400 volts involving expenditure on transformation from high voltage and distribution at low voltage, whereas power for commercial concerns like heavy industries is made at high voltage. Voltage of. supply, minimum demand and consumption and load factor are higher in the case of industrial consumers than in the case of agricultural consumers. For these reasons tariff rates for heavy industries are lower than tariff rates for agricultural purposes. As compared with the rates of small industries which are also supplied at the same voltage a_s for agriculturists the tariff rates for agricultural purposes are either the same or lower in most 01 the States.

The farmers like other consumers are required to pay certain minimum charges for maintaining the power supply by the supplier irrespective of the fact whether they may utilise the energy or not during the period. Generally the minimum consumption is fixed on an annual basis. These charges are to cover a part of the standing charges towards the investment made by the suppliers for bringing power supply to the consumers.

(b) and (c). With a view to encourage agricultural production promotional tariffs for agricultural rates have been introduced by the State Electricity Boards. The Rural Electrification Corporation has been set up in the Central Sector for financing the schemes of rural electrification of State Electricity Boards, with a bias towards energisation of irrigation wells. Concessional loan terms have been sanctioned by the Corporation for rural electrification schemes in backward areas.

MANAGEMENT COUNCIL, OF REGIONAL LABORATORIES OP CSIR

- 1111. SHRI BANK A BEHARY DAS: Will the PRIME MINISTER be pleased to state:
- (a) whether the Governing Body of the CSIR and the management council of regional laboratories of the

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CSIR have met regularly according to the rules since their reconstitution last time;

- (b) if not, the reasons for the same in each case; and
- (c) what steps have been taken to make them effective?

THE MINISTER OF STATE, DE-PARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT): (a)'

The Governing Body of the C.S.I.R. met once a year according to Rules on 14th May, 1969 and 24th July, 1970

after its reconstitution in February, 1969. However, some of the Executive Councils of the Regional Research Laboratories have not been able to meet twice a year as required under the Byelaws of the C.S.I.R. after the last staggering of their Membership in May, 1969; no meeting of the Executive Council of the Regional Research Laboratory, Hyderabad has been held since October, 1968.

- (b) A Statement giving the dates of the meetings of the Executive Councils of the Regional Research Laboratories during the years 1969 and 1970 alongwith the reasons for the meetings not having been held is appended.
- (c) The Governing Body at its meeting held on 24th July, 1970 has authorised the President, C.S.I.R. to reconstitute the Executive Councils of the National Laboratories with a view to reactivising them. The matter is under consideration.

STATEMENT

Meetings of the Executive Councils of the Regional Research Laboratories held since 14th May, 1959 during the years 1969 and 1970.

| _ | | 1969 | 1970 | Reasons |
|----|--|-------------|-----------------------|--|
| 1 | Regional Research Labora- tory, Jammu. | 2.9.1969 | 8·5·i970 2·11·1970 | |
| 2 | Regional Research Labora- tory, Jorhat. | 15· 6· 1969 | 6· 6· 1970 | The second meeting was to be held in December, 1970. Meanwhile, the Chairman of the Executive Council has resigned on grounds of health. |
| 3 | Regional Research Laboratory, Hyderabad. | | · - | The Director of the Regional Research Laboratoy, Hyderabad, has objected to the composition of the Executive Council. As la result of the dispute which has arisen, the metting of the executive Council could not be convened However, it has been decided to reconstitute the Executive Councils in the light of certain principles governing their composition. |
| 4. | Regional Research Labora- tory, Biubaneswar | •• | 6-4-1970 | No. meeting of the Executive Council could be held in 1969 firstly because of lack of sudicient agenda items and secondly the former Director had been on many spells of leave with occasional resumption of duty resulting in a certain amount of uncertainty in planning of meetings. |